GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:422 ANSWERED ON:14.03.2012 UTILIZATION OF FUND UNDER CSR Ganpatrao Shri Jadhav Prataprao;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COAL be pleased to state:

- (a) the manner in which the funds are earmarked for Corporate Social Responsibility (CSR) by Coal India Limited (CIL) and its subsidiaries;
- (b) the work-wise and location-wise details of funds earmarked and utilized during the last three years and the current year by CIL and its subsidiaries, subsidiary-wise and year-wise;
- (c) the details of nodal agencies through which the funds are utilized;
- (d) whether some of the officers have arbitrarily utilized the funds; and
- (e) if so, the details thereof and the reasons there for alongwith the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL(SHRI PRATIK PRAKASHBAPU PATIL)

- (a): As per the Corporate Social Responsibility (CSR) Policy of Coal India Limited , 5% of the retained earnings of previous year subject to minimum of 5 rupees per tonne of coal production of previous year are earmarked for CSR activities.
- (b): CSR Policy is being implemented from the year 2010-11 onwards. Prior to that the Community and Peripheral Development Policy was operational in Coal India Limited and its subsidiaries. The Subsidiary-wise and year-wise details of fund earmarked and utilized for Community and Peripheral Development (for 2009-10) and CSR (from 2010-11 onwards) along-with works undertaken during the last three years and the current year by CIL and its subsidiaries is given below:

(Rupees in Lakhs)

Company Funds Earmarked Funds Utilised 2009-10 2010-11 2011-12 2009-10 2010-11 2011-12 (Provisional)

Eastern Coalfields 225.00 500.00 1650.00 249.00 474.80 1301.81 Limited

Bharat Coking Coal 275.00 1375.00 1450.00 170.00 315.00 447.46 Limited

Central Coalfields 800.00 2569.00 5388.00 786.00 2303.42 1100.00 Limited

Western Coalfields 447.00 2300.00 5582.00 288.00 2183.00 51.39 Limited

South Eastern 1001.00 5400.00 14644.00 743.00 1570.57 1170.27 Coalfields Limited

Mahanadi Coalfields 960.00 5204.00 8200.00 1492.00 5345.46 1447.00

Northern Coalfields 623.00 3600.00 9342.00 235.00 425.35 443.46 Limited

Coal India 50.00 5260.00 9000.00 51.00 871.00 252.48 Limited

- (c): CSR activities are being undertaken through implementing agencies as per CSR Policy of CIL. The agencies include:
- i) Community based organization whether formal or informal.
- ii) Elected local bodies such as Panchayats.
- iii) Voluntary Agencies (NGOs)
- iv) Institutes/Academic Organisations.
- v) trusts, Mission etc.
- vi) Self-help groups.
- vii) Government, Semi Government and autonomous Organisations.
- viii) Standing Conference of Public Enterprises (SCOPE).
- ix) Mahila Mandals / Samitis and the like
- x) Contracted agencies for civil works.
- xi) Professional Consultancy Organization etc.
- (d): As per CSR Policy of CIL, there is a Corporate Social Responsibility Committee (CSRC) at Company level to recommend the allocation/utilization of funds under CSR. The funds are allocated/utilized as per the recommendations of the Committee. Hence, the question of arbitrarily utilization of fund does not arise.
- (e): Does not arise, in view of reply given to part (d) above.